

## ANNIVERSARIES

\*1140. **Prof. D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the lists of anniversaries (religious, cultural, political, etc.) to be observed by A.I.R. stations have been finalised; and

(b) if so, whether it will be placed on the Table of the House?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) No, Sir; these are under review.

(b) A copy of the list of national anniversaries will be placed on the Table of the House when finalised.

## TEA BOARD

\*1152. **Shri Hem Raj:** (a) Will the Minister of Commerce and Industry be pleased to state by what date the Tea Board is going to be constituted under the Tea Act of 1953?

(b) What is the number of representatives that has been assigned to the different interest specified in the Act?

(c) What is the number of representatives to be taken on the Board from the Punjab State?

**The Minister of Commerce (Shri Karmarkar):** (a) to (c). All these questions are under consideration.

## FIVE YEAR PLAN

\*1153. **Shri Sanganna:** Will the Minister of Planning be pleased to state:

(a) whether the Government of India have issued a circular to all the State Governments asking them to review the Five Year Plan and to suggest a revision, if necessary, in the light of the last two years' experience; and

(b) if so, whether Government will lay on the Table of the House those suggestions?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes.

(b) A copy of letter No. PC(P)99/53, dated 24th August 1953, issued by the Planning Commission to all State Governments, is placed on the Table of the House. [See Appendix V, annexure No. 57.]

## SPORTS GOODS

\*1154. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the scope for expansion of the market for Indian sports goods abroad; and

(b) the steps being taken in this direction?

**The Minister of Commerce (Shri Karmarkar):** (a) There is a reasonably good scope for expansion of markets for Indian sports goods in foreign countries.

(b) Government is keen to give all possible assistance to the industry in stepping up production and increasing exports of sports goods to foreign countries. Efforts are being made, in consultation with the industry and trade, to promote exports by studying the requirements of the foreign markets, helping the trade to create contacts in the overseas markets, and removing, as far as possible the difficulties which may be interfering with the development of the export trade on sound lines.

## ASSAM OIL COMPANY

\*1155. **Shri K. P. Tripathi:** (a) Will the Minister of Works, Housing and Supply be pleased to state at what price per gallon is the petrol produced in Assam Oil Company being sold in Assam?

(b) How does it compare with the price of the same and that of the imported petrol in Bombay and Calcutta?

(c) What is the per gallon cost of production of petrol in Assam Oil Company?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** (a) The price of Petrol per gallon in Assam is Rs. 3-0-0.

(b) The prices of Petrol per gallon in Bombay and Calcutta are as follows:—

Bombay	....	Rs. 2-11-0
Calcutta	.....	Rs. 2-12-0

(c) Government has no information.

#### INDIAN NATIONALS IN SOUTH FRANCE

\*1156. **Shri Nageshwar Prasad Sinha:** (a) Will the Prime Minister be pleased to state whether it is a fact that certain Indian Nationals were stranded in South France during the years 1940, 1941 and 1942?

(b) If so, how many?

(c) Is it a fact that some relief payments were made to those Indian Nationals by the then Government of India?

(d) If so, what amount and whether it is true that Government have been serving notices on those people asking for return of the amounts paid?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Yes.

(b) The exact number is not known.

(c) Yes, to some of them.

(d) The exact amount paid as relief payments by the then Government of India is not known. The Government of India have not been serving notices on those people asking for return of the amounts paid. We are aware, however, of State Governments having issued notices as a last resort in a few cases where a debtor is in a position to repay.

#### RECOMMENDATIONS OF PUBLIC ACCOUNTS COMMITTEE

\*1157. **Shri Ram Dass:** Will the Minister of Irrigation and Power be pleased to state whether further action as contemplated in the Statement of the Ministry on recommendation 13 made by the Public Accounts Committee in its Sixth Report has been taken?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** The case relating to import of bullocks is still under investigation by the Special Police Establishment. Necessary instructions have been issued by the Hirkud Control Board regarding enlistment of contractors.

#### HINDUSTAN SHIPYARD LIMITED

\*1158. **Dr. Lanka Sundaram:** (a) Will the Minister of Production be pleased to state the programme of the Hindustan Shipyards Limited in regard to the construction of ships, that is to say, the number of ships with their tonnage for which the keels are laid?

(b) When does the Yard propose to lay the keels of the ships for which orders have been booked?

(c) What is the programme of expansion of the Yard and the construction of the ships at the Yard during the period of the Plan i.e., up to 1955-56?

(d) What is the extent of the loan which Government have given to Indian ship-owners for the purchase of ships built in the Yard, together with details of the amount of the loan given to each ship-owner?

**The Minister of Production (Shri K. C. Reddy):** (a) to (c). Three ships of an aggregate tonnage of 23,000 dead-weight tons for which keels have been laid by the Hindustan Shipyards Limited are under construction. Two are on the slipway and the third which was launched on 26th August is being fitted up at the fitting-out wharf. As regards the further ship-building programme of the yard, the attention of the Hon'ble Member is drawn to my reply to Starred Question No. 1060 in the House of the People on the 5th September 1953. So far as the programme of expansion of the Yard is concerned, this is still under the consideration of Government.

(d) Loans amounting to Rs. 1,10,23,333 were sanctioned to the following Indian Shipping Companies